

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

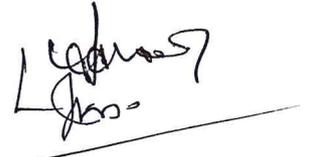
**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/159/2016
NAME OF THE PETITIONER(S) : R. Srinivasan & Another
NAME OF THE RESPONDENT(S) : M/s Thangam Metal Cans Pvt Ltd & 11 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	S. MANIKANDAN.	Representing, Counsel for petitioner	
2)	Vijaya Prashanth. S	counsel for R1, R2, R5, R6	
3)	L. Muralikrishnan	Cup & R9, 10, 11, 12	

ORDER

Shri S Manikandan, proxy representing counsel for petitioners present. Shri S Vijaya Prashanth, counsel for R1, R2, R5 & R6 present. Shri L Muralikrishnan, counsel for R9, R10, R11 & R12 present and filed a letter from L Saravanan, R6 addressed to his counsel to report no instructions on his behalf. The letter is taken on record. In view of the letter filed by R6, he is proceeded ex parte. Counsel for R6 is permitted to withdraw the vakalat on behalf of R6. Counsel for petitioner filed rejoinder. Both the counsels stated that the pleadings are complete. The matter is posted for final hearing. Put up on **11.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)